

(b) if so, the broad features thereof?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Asaf): (a) The plan for expansion of scientific and technological research as a whole during the Fourth Five Year Plan is yet to be finalised by the Planning Commission.

(b) Does not arise.

Pak. Spies in India

559. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Home Affairs be pleased to state:

(a) whether Pakistani spies continued coming to India during the period from December, 1966 to February, 1967;

(b) the number of those apprehended during the above period; and

(c) whether some Indians have also been apprehended for giving shelter to them?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). Nineteen persons were arrested during this period on suspicion of spying for Pakistan.

(c) Yes, Sir.

Markets on Assam-East Pak. Border

560. Shri Vishwa Nath Pandey:
Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Union Government have permitted Assam Government to reopen markets on the Assam-East Pakistan border which were sealed after the conflict with Pakistan in September, 1965; and

(b) if so, the main causes of such arrangements?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, on a very limited scale in respect of selected 'hats' only.

(b) The requirements of the local population necessitated the opening of border 'hats'. A close watch is however, being kept on the traffic with Pakistan in these 'hats'.

बिहार में इंडियन सिविल सर्विस के अधिकारी

561. श्री श्रींकार लाल बेरवा : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार सरकार ने इंडियन सिविल सर्विस के सभी अधिकारियों को केन्द्र में वापस भेजने पर जोर दिया है; और

(ख) यदि हाँ, तो इस पर सरकार की क्या प्रतिक्रिया है ?

गृह-कार्य मंत्रालय में राधक-मंत्री (श्री विद्या चरण शुक्ल) : (क) और (ख) जी नहीं। बिहार सरकार में ऐसा मुझाब प्राप्त नहीं हुआ।

दिल्ली में हुई हत्याएँ

562. श्री श्रींकार लाल बेरवा :
श्री अटल बिहारी वाजपेयी :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) 1966-67 में दिल्ली में कितनी हत्याएँ हुईं ;

(ख) 1965-66 की तुलना में इनमें कितने प्रतिशत वृद्धि हुई है ; और

(ग) इन्हें रोकने के लिये क्या कार्य-वाही की जा रही है ?

सूक्ष्म-कार्य संवालय में राज्य-संघी (श्री विद्या चरण कुमल) : (क) 67।

(ख) 15 2 प्रतिशत कमी हुई है।

(ग) जब कभी किन्हीं दो दलों में पिछली शक्त का पता चल जाता है तब किसी भी प्रकार के अपराध को होने देने से रोकने के लिये दण्ड प्रक्रिया संहिता की निवारक धाराओं के अधीन कार्यवाही की जाती है।

डाक और तार विभाग का भवन, कोटा

563. श्री श्रीकार लाल बेरवा : क्या संचार मन्त्री यह बनाने की कृपा करेंगे कि

(क) क्या यह सच है कि कोटा, राजस्थान में डाक और तार विभाग के एक बड़े भवन का निर्माण हो रहा है ;

(ख) क्या यह भी सच है कि निर्माण कार्य निर्धारित विवरणों के अनुसार नहीं किया जा रहा है ; और

(ग) यदि हाँ, तो इसके क्या कारण हैं और भवन के निर्माण-कार्य को पूरा होने में कितना समय लगने की सम्भावना है ?

संसद्-कार्य विभाग तथा संचार विभाग में राज्य-संघी (श्री इन्द्रकुमार गुजराल) : (क) जी हाँ, कोटा, राजस्थान में प्रधान डाकघर व विभागीय तारघर के लिए 77 लाख रुपये (लगभग) की लागत से एक इमारत बनाई जा रही है।

(ख) जी नहीं काम निर्धारित विवरणों के अनुसार ही किया जा रहा है।

(ग) इमारत के दिसम्बर 1967 के अन्त तक पूरा हो जाने की आशा है।

Protection of Ancient Temples and Monuments in Orissa

564. Shri Chintamani Panigrahi: Will the Minister of Education be pleased to state:

(a) whether any ancient temples and monuments are proposed to be

taken over for protection in Orissa in 1967-68; and

(b) the amount allotted for repairs, maintenance and beautifying the ancient protected temples and monuments in Bhubaneswar during the Fourth Plan?

The Minister of State in the Ministry of Education (Prof. Sher Singh): (a) Yes, Sir The Chausatti Jogini temp'e and three adjacent temples at Jhariial in Bolangir District of Orissa are under consideration for protection in 1967-68

(b) Conservation and maintenance of protected monuments is a normal activity of the Archaeological Survey of India and funds required for the same are provided from the Survey's annual budget

Cases Referred to C.B.I.

565. Shri Abdul Ghani Dar: Will the Minister of Home Affairs be pleased to state

(a) the number of cases referred to the Central Bureau of Investigation during the last one year,

(b) the number of cases decided by the C.B.I. during the above period, and

(c) the nature of cases referred to the C.B.I.?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) The Special Police Establishment took up 2486 fresh cases during 1966

(b) Of the 2486 cases, 1418 cases have been decided as below:—

Sent up for trial in Courts—136.
Reported for regular departmental action—920

Reported for such action as deemed fit by Ministries/Departments—244.

Closed for want of adequate evidence—118.